

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-27-2020

Chinedu Onyedinma ... Applicant

Versus

State of Goa and Another ... Respondents

Shri T. George John, Advocate for the applicant.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the respondents.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 14th August, 2020

P.C.:

Shri T. George John , learned Advocate for the applicant came to be heard for some time and so too Shri G. Nagvenker, learned Additional Public Prosecutor.

2. In view thereof, Shri T.George John, learned Advocate to apply to the Nigerian Consulate for the details of his passport and submit the same to the learned Additional Sessions

Judge, North Goa, Panaji, for complying with the terms of the bail order.

3. In these terms, the application stands disposed off.

NUTAN D. SARDESSAI, J.

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